

(c) and (d) The scheme provides for non-nationalization of Minor Forest Produce (MFP) by the State concerned, so that the collectors of MFP are free to sell the MFP in open market if the market price is more than the Minimum Support Price (MSP) declared. States of Andhra Pradesh and Telangana are still following the practice of nationalization of MFP. Therefore, the scheme has not been implemented in these two States.

#### **Scheme for skill development of tribals**

2387. SHRI SANJAY DATTATRAYA KAKADE: Will the Minister of TRIBAL AFFAIRS be pleased to state:

(a) whether there is any scheme running in the country for the skill development of the tribal population; and

(b) if so, the details of budgetary provisions made for the States?

THE MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (SHRI MANSUKHBHAI DHANJIBHAI VASAVA): (a) The Ministry has not launched any specific scheme for skill development of Tribals/Scheduled Tribes in the country. However, Government is pursuing an integrated approach to ameliorate the situation of unemployment among ST population across the country. Ministry of Tribal Affairs under its Special Area Programmes and other Central Sector/Centrally Sponsored schemes provides funds as an additive to the State Plan for economic development of tribals in the States covering skill development and employment-cum-income generation activities. During the current financial year 2014-15, the Ministry has impressed upon the State Governments for promotion of need based integrated livelihood initiatives and skill upgradation of tribals to get them respectable jobs such as:

- Diversified crops, horticulture, dairy development with State cooperative, backyard poultry, fisheries, apiculture, sericulture etc. with proper market linkages.
- Financing under line department schemes like milk cooperatives.
- Marketable traditional skills like paintings, handlooms, handicrafts, artisans, skilled employment and other arts and crafts.
- Entrepreneurship.
- Modern skills: solar cell assembly and electrician, mobile phone repair etc. with appropriate placements.
- Eco tourism in tribal areas.

- Skills for women: computer training hospitality, paramedics, ayurvedic and tribal medicines and medical practices etc.

(b) Details showing amount sanction to the States for undertaking Skill Development and other Employment-cum-income generation programmes under Special Central Assistance to Tribal Sub-Plan (SCA to TSP) and Grants under Article 275(1) during 2014-15 is given in the Statement (*See below*).

**Statement**

*Details of amount sanctioned to the States for undertaking Skill Development and other Employment-cum-income generation programmes under Special Central Assistance to Tribal Sub-Plan (SCA to TSP) during 2014-15 and Grants under Article 275(1)*

(₹ in lakh)

Sl.No.	Name of State	Amount Sanctioned
1.	Assam	1699.25
2.	Arunachal Pradesh	100.00
3.	Meghalaya	500.00
4.	Mizoram	53.36
5.	Nagaland	355.00
6.	Gujarat	4620.00
7.	Karnataka	900.00
8.	Kerala	530.00
9.	Manipur	150.00
10.	Jharkhand	3492.96
11.	Bihar	250.00
12.	Odisha	4584.47
13.	Chhattisgarh	2029.56
14.	Madhya Pradesh	8057.55
15.	Tripura	1038.50
16.	Andhra Pradesh	487.82
17.	Telangana	1750.00

Sl.No.	Name of State	Amount Sanctioned
18.	Maharashtra	1100.00
19.	West Bengal	3110.00
20.	Uttar Pradesh	536.92
21.	Himachal Pradesh	241.58
22.	Rajasthan	1650.00
23.	Sikkim	60.00
TOTAL		37296.97

**Vocational training to tribal youth in field of art and craft**

2388. SHRI ANUBHAV MOHANTY: Will the Minister of TRIBAL AFFAIRS be pleased to state:

(a) whether there is any proposal to provide vocational training in the field of tribal art and craft to the youth of the tribal area; and

(b) if so, what are the art and craft which have been identified for providing vocational training?

THE MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (SHRI MANSUKHBHAI DHANJIBHAI VASAVA): (a) and (b) Government is pursuing a holistic approach to ameliorate the situation of unemployment among ST population across the country. Ministry of Tribal Affairs under its Special Area Programme of Special Central Assistance to Tribal Sub-Plan (SCA to TSP) and other Central Sector/Centrally Sponsored schemes provides funds as an additive to the State Plan for economic development of tribals in the States covering skill development and employment-cum-income generation activities. During the current financial year, the Ministry has impressed upon the State Governments for promotion of need based integrated livelihood initiatives and skill upgradation of tribals to get them respectable jobs including Marketable traditional skills like paintings, handlooms, handicrafts, artisans, skilled employment and other arts and crafts, Entrepreneurship.

It is advocated to expend 50% of the allocated funds to the State Governments for female beneficiaries.

In addition, National Scheduled Tribes Finance and Development Corporation (NSTFDC) under the Ministry of Tribal Affairs, promotes entrepreneurial development